

machinery and buildings etc. has not been worked out, because the accounts for the buildings have not yet been completed and only a part of the total equipment is actually in use.

(e) 765.

श्री अर्जुन सिंह भदौरिया : क्या सरकार इस दूध योजना के लिए दूध सहकारी समितियों द्वारा खरीदती है या अपनी निजी योजना के अन्तर्गत कार्य करने वाले कर्मचारियों के द्वारा या फिर बाहरी एजेंटों की मार्फत ?

श्री मो० वें० कृष्णप्पा : दूध बाहर छः जगहों में हम इकट्ठा कर रहे हैं। इनमें से पांच जगहों पर कोओपरेटिव सोसाइटीज बन रही हैं।

Shri S. M. Banerjee : May I know the price at which milk is purchased and the price at which it is chilled and sold? What is the difference? Are the Government subsidising it?

Shri M. V. Krishnappa : We purchase milk from the villages at price ranging from Rs. 16 to 21 per maund. In the summer the prices go up. We sell milk at the fixed price of Rs. 22-50 per maund.

Shri P. G. Deb : May I know whether the profits will be distributed amongst the milk dwellers?

Shri M. V. Krishnappa : We have no idea of making a huge profit. At the same time, we do not want to run it at a loss.

Shri Bal Raj Madhok : How much of the supply is of cow's milk and how much of it is buffalo's milk?

Shri M. V. Krishnappa : Out of maunds of milk, about 2,400 maunds are cow's milk. There is more and more demand for cow's milk. But our cows do not give more milk, unlike our buffaloes.

Shri Kamalnayan Bajaj : Is it a fact that in order to give more milk to the Delhi area, an area near Bikaner is being developed?

Shri M. V. Krishnappa : We have plans to develop some parts of

Rajasthan, including Bikaner, and some adjoining areas to develop the supply of cow's milk, because in Rajasthan there are cows which can give better milk than our buffaloes in Hariyana. So, we want to develop that area for procuring cow's milk so that we could meet the demand of cow's milk in Delhi.

दिल्ली को पंजाब से जल का संभरण

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*६३. { श्री प्रकाशवीर शास्त्री :
श्री राम कृष्ण गुप्त :
श्री अजीत सिंह सरहवी :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पंजाब से दिल्ली को अधिक जल संभरण करने की योजना में इस बीच कोई प्रगति हुई है ;

(ख) क्या पश्चिमी यमुना नहर को भाखड़ा नहर से मिलाने की कोई योजना है ;

(ग) इस योजना पर कितना व्यय होगा ;

(घ) क्या इस जल के लिये पंजाब सरकार को कोई भुगतान किया जायेगा; और

(ङ) यदि हां, तो यह भुगतान किस दर से किया जायेगा ?

स्वास्थ्य मंत्री (श्री करमरकर) :

(क) जी हां। प्रावैधिक समिति ने जो २०० क्यूसेक जल की सिफारिश की थी उसके बजाय पंजाब सरकार अब १६६४ के ग्रीष्म तक ३२५ क्यूसेक जल देने के लिये सहमत हो गई है।

(ख) जी हां। पश्चिमी यमुना नहर फीडर प्रोजेक्ट भाखड़ा नहर को नरवाना और मुनक के बीच पश्चिमी यमुना नहर से मिलायेगा।

(ग) इस प्रोजेक्ट पर कुल २५६ लाख रुपये खर्च होंगे।

(घ) और (ङ). इस प्रोजेक्ट पर दिल्ली का अनुपाती भाग ३० लाख रुपये है।

An Hon. Member: The English version of the answer may also be read.

Mr. Speaker: Yes.

Shri Karmarkar: (a) Yes, Sir. The Punjab Government have now agreed to supply 325 cusecs of water by summer 1964 against 200 cusecs of water as recommended by the Technical Committee.

(b) Yes, Sir. The Western Yamuna Canal Feeder Project will connect Bhakra Canal with the Western Yamuna Canal between Narwana and Munak.

(c) The total cost of this project is Rs. 256 lakhs

(d) and (e). The proportional share of Delhi towards the Project is Rs. 30 lakhs.

श्री प्रकाशवीर शास्त्री : मैं जानना चाहता हूँ कि जिस जल प्राप्ति योजना के संबंध में पंजाब सरकार ने अपनी सहमति व्यक्त की है, उस योजना को अन्तिम रूप कब तक दिया जा सकेगा?

श्री करमरकर : अभी तो इस वर्ष के लिये उन्होंने मंजूर किया है। हम अपने दिल में आशा रखते हैं कि जब तक यह पूरी योजना अमल में आयेगी तब तक पंजाब गवर्नमेंट हम से सहमत हो जायेगी और दिल्ली में हमें पानी की कोई दिक्कत नहीं होगी।

Shri Ram Krishan Gupta: No reply has been given to part (e) of the question, namely, the rate at which the payment would be made. What is the rate at which Punjab will supply water?

Shri Karmarkar: The working group of the Third Five-Year Plan

has recommended the execution of the project and a provision of Rs. 256 lakhs has been made in the Third Five Year Plan, the share of Punjab, Rajasthan and Delhi being Rs. 161 lakhs, Rs. 65 lakhs and Rs. 30 lakhs respectively.

Mr. Speaker: He wants to know the rate at which water is purchased from Punjab.

Shri Karmarkar: I thought the question of the rates of water did not arise. The question was whether any amount would be paid to the Punjab Government for water and, if so, the rate at which payment would be made and I said that the whole scheme would be costing about Rs. 256 lakhs and we in Delhi shall be contributing Rs. 30 lakhs towards it.

Mr. Speaker: He understood it differently. The hon. Member wants to know the rate at which the quantity of water supplied is charged. Perhaps he has not got the information.

Shri Karmarkar: I think it is a joint scheme and each State benefits from that scheme. Therefore contributions are to be made to it. It is not as if we are purchasing water from the Punjab. It is a joint scheme.

Shri Ajit Singh Sarhadi: The scheme to which the hon. Minister has just now referred pertains to the supply of water to Delhi. May I just ask whether, in view of the fact that Western Yamuna Canal will be connected with the Bhakra Canal and the Delhi Administration will be benefited from the Bhakra Canal, the Delhi Administration will make any contribution to the Bhakra Project of which the Canal is a part?

Shri Karmarkar: For this particular project which would benefit Delhi, as I said before and I repeat it, our contribution from Delhi will be Rs. 30 lakhs and the Punjab Government are content with this arrangement.

Shri Ajit Singh Sarhadi: My question refers to contribution for the construction of the main Bhakra Project from which the Bhakra Canal comes. When the Delhi Administration receives water from the Bhakra Canal through the Western Jamuna Canal, would they make a contribution to the non-recurring expenditure of the Bhakra Project?

Shri Karmarkar: That question has not arisen. The hon. Member wants to raise it now. But the Punjab Government has not claimed any cost towards the Bhakra Project. What is relevant now is this scheme on which there is agreement between the three concerned Governments.

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूँ कि जिस प्रकार दिल्ली की जल पूर्ति योजना के लिये पंजाब से पानी प्राप्त करने का यत्न किया गया है क्या उसी प्रकार से कोई यत्न उत्तर प्रदेश से भी पानी प्राप्त करने के लिये किया जा रहा है ?

श्री कर्मरकर : जी हाँ, एक स्कीम तो है जिसका संबंध उत्तर प्रदेश की सरकार के साथ आता है। वह रामगंगा नामक स्कीम है जिससे हम अपेक्षा करते थे २०० cusecs of water to the South Delhi Area. अभी उत्तर प्रदेश सरकार उस पर विचार कर रही है।

Shri Bal Raj Madhok: Is it a fact that there is difference of opinion between the Punjab Government and the Delhi Administration about the price demanded by them and offered by Delhi State and that, that is retarding the scheme?

An Hon. Member: He does not know about the price at all.

Shri Karmarkar: Not so far as I know.

Shri Balraj Madhok: It has appeared in the press so many times.

Mr. Speaker: Next question.

735 (Ai) L.S.D.—2.

I.A.C Office, Calcutta

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 { **Shri Ram Krishan Gupta:**
Pandit D. N. Tiwari:
 *94. { **Shri Kunhan:**
Shri T. B. Vittal Rao:
Shri Pangarkar:

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Starred Question No. 695 on the 9th March, 1961 and state:

(a) whether the enquiry in the case of defalcation at the I.A.C. Office, Calcutta has since been completed;

(b) whether any prosecution has been launched; and

(c) the number of employees involved in it?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (c). After investigation, the Police launched prosecution against Shri S. C. Saha, Chief Cashier, Indian Airlines Corporation office at Calcutta, in the court of Chief Presidency Magistrate, Calcutta, on 23-5-1961. The case is subjudice.

Shri Ram Krishan Gupta: In view of the fact that a large amount has been embezzled may I know whether any steps have been taken so far to recover the amount?

Shri Mohiuddin: The case is in the court and we hope that it will be decided soon. I may, however, mention that these officers who had been handling the cash have been insured against defalcation.

Shri T. B. Vittal Rao: Have the Special Police Establishment who enquired into this case found only one man responsible for this or did they find some other officers also responsible for this? The prosecution may not be launched against the other officers but I want to know whether other officers were also held responsible.

Shri Mohiuddin: So far the report that we have received is that the police has launched prosecution